

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-522

IB-1587/ND/2019

(1)New IA/1106/2020

(2)New IA/1108/2021

(3) IA/3141/2020

(4) IA/5451/2020

(5) IA/2346/2020

(6) IA/5077/2020

IN THE MATTER OF:

M/s. JC Enterprises Pvt. Ltd

V/s

M/s. M.K.S Oil Pvt. Ltd.

....Applicant

....Respondent

SECTION

U/s 9 IBC

Order delivered on 23.03.2021

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Siddharth

For the Respondent :

ORDER

Since, it is mentioned in the daily cause list, after 3 PM only Companies Act cases shall be taken up. Therefore, due to paucity of time, list this matter on **20.04.2021**.


(Anil Kumar)
(Court Officer, C-V)